

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).13660/2025

[Arising out of impugned final judgment and order dated 27-08-2024 in CRLA No.1403/1982 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BHAIRO SINGH

Respondent(s)

(IA No. 189602/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 30-04-2026 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Mr. Akshay Amritanshu, AOR
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

For Respondent(s) Ms. Lubna Naaz, AOR
Mr. Zafar Khurshid, Adv.
Mr. Udit Chauhan, Adv.

O R D E R

The records of the Courts below have been received.

2. Accordingly, the matter be listed on 22.07.2026.

Signature Not Verified

 SAPNA BISHT)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR